

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(26)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/08/2017 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/118/(IB)/2017  
NAME OF THE PETITIONER(S) : VIVANTA  
NAME OF THE RESPONDENT(S) : AUROMIRA ENERGY CO. PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Sukom.v

RESPONDENT

  
9840410529

ORDER

Counsel for petitioner called absent. Counsel for respondent present and stated that Mr R Venkatakrishnan, was appointed as IRP in CP 473/IB/2017 vide order dated 19.07.2017 passed by the Division Bench where the respondent is a party and filed copy of the said order. In view of the submissions, the petitioner is directed to make his submissions before the IRP. Accordingly the matter is closed.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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